

# **FINANCIAL COMMITTEES (2019-2020)**

## **A REVIEW**



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**PUBLIC ACCOUNTS COMMITTEE  
ESTIMATES COMMITTEE AND  
COMMITTEE ON PUBLIC UNDERTAKINGS**

**LOK SABHA SECRETARIAT  
NEW DELHI  
2020**



FINANCIAL COMMITTEES  
(2019-20)

(A REVIEW)

PUBLIC ACCOUNTS COMMITTEE  
ESTIMATES COMMITTEE  
AND  
COMMITTEE ON PUBLIC  
UNDERTAKINGS



LOK SABHA SECRETARIAT  
NEW DELHI

*September, 2020/ Bhadrapada, 1942 (Saka)*

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## PREFACE

This Brochure seeks to present, in a concise form, all relevant information pertaining to the activities of the three Financial Committees of Parliament *viz.* the Public Accounts Committee, the Committee on Estimates and the Committee on Public Undertakings for the term ending on 30<sup>th</sup> April, 2020. These Committees were constituted on 24<sup>th</sup> July, 2019.

2. For ease of reference, the statistical data have been presented in Tables and Appendices.

NEW DELHI;  
September, 2020  
*Bhadrapada, 1942 (Saka)*

*Secretary General*





**CHAPTER – I**  
**PUBLIC ACCOUNTS COMMITTEE**

**I. Election and Composition**

The Public Accounts Committee for the year 2019-20 was constituted *w.e.f.* 24<sup>th</sup> July, 2019. It consisted of fifteen Members from Lok Sabha and seven Members from Rajya Sabha elected from amongst the Members of the respective Houses. The term of the Committee ended on 30<sup>th</sup> April, 2020.

1.2. Shri Adhir Ranjan Chowdhury, MP (LS) and a Member of the Committee was appointed as Chairperson by the Speaker *vide* Bulletin Part II No. 402 dated 25<sup>th</sup> July, 2019. The composition of the Committee (2019-20) is given at **Appendix-I**.

1.3. One Member, Shri P. Bhattacharya from Rajya Sabha was elected as Member of the Committee *w.e.f.* 10<sup>th</sup> February, 2020 *in lieu* of vacancy caused due to resignation of Shri Bhubaneswar Kalita from Rajya Sabha on 5<sup>th</sup> August, 2019.

**II. Subjects selected for examination**

1.4. The Public Accounts Committee, at their sitting held on 26<sup>th</sup> August, 2019, selected 107 subjects/Audit paragraphs (*vide* Bulletin Part-II No. 517 dated 28<sup>th</sup> August, 2019) for examination during 2019-20. A Press Release dated 29<sup>th</sup> August, 2019 was issued indicating priority accorded to 23 subjects selected for examination during 2019-20. The subjects selected for in-depth examination at the sitting held on 26<sup>th</sup> August, 2019 *inter-alia* included Para Nos. 1.6, 4.1, 4.7 and Chapter Nos. II and III from CAG Report No. 11 of 2019. Instead of selective examination of the Paras/Chapters from the Report, the Committee at their sitting held on 19<sup>th</sup> November, 2019, selected the entire CAG Report No. 11 of 2019 for in-depth examination during 2019-20. The Committee selected eight additional subjects during their sitting held on 27<sup>th</sup> December, 2019 which were notified *vide* Bulletin Part-II No. 1093 dated 31<sup>st</sup> January, 2020. Thus, a total number of 111 subjects were selected by the Committee for examination during 2019-20. The details of these subjects are indicated at **Appendix-II**.

### III. Constitution of Sub-Committees

1.5. Three Sub-Committees of the Public Accounts Committee were constituted to examine the subjects allocated to them during the term 2019-20. The Constitution of the Sub-Committees-I, II and III alongwith the subject allocated to each Sub-Committee was notified *vide* Bulletin Part-II No.925 dated 18<sup>th</sup> December,2019. The composition of the Sub-Committees are given at **Appendix-III**. These Sub-Committees were entrusted with the work of examination of the following specific subject as indicated against each of them:

#### Subjects allocated to the Sub-Committees for examination during 2019-20

**(i) Sub-Committee – I**

Subject: Report No. 8 of 2019 – Preparedness for the Implementation of Sustainable Development Goals (SDGs)

**(ii) Sub-Committee – II**

Subject: Report No. 37 of 2017 – Implementation of Food Safety and Standards Act, 2006

**(iii) Sub-Committee – III**

Subject: Report No. 12 of 2017, Chapter XVI, 16.1 – Implementation of Prime Minister's Employment Generation Programme (PMEGP)

### IV. Review of Work Done

**(a) Sitzings of the Committee/Sub-Committees**

1.6. During the period under review,17 sittings (14 sittings of the Main Committee and 3 sittings of the Sub-Committees) were held. The total duration of these sittings was 26 hours and 55 minutes, the break-up being 22 hours and 40 minutes of Main Committee and 04 hours 15 minutes of the Sub-Committees. A statement showing details of the dates and duration of each sitting, the number of Members present and subjects discussed in the Main Committee is given at **Appendix-IV**. Similarly, the details of the dates and duration of sittings of the Sub-Committees are given at **Appendix-V**. Another

statement showing details of the number of sittings of the Committee attended by each Member is given at **Appendix-VI**.

**(b) Examination of Appropriation Accounts and Audit Reports.**

1.7. In the course of examination of Accounts and Audit Reports, the Public Accounts Committee studied the relevant material on various paragraphs contained in the Reports of the C&AG of India, besides undertaking examination of four Appropriation Accounts of the Union Government for the year 2017-18, relating to Civil, Postal Services, Defence Services and Railways. Further, a Press Communiqué dated 25<sup>th</sup> November, 2019 was issued in leading Newspapers of the country inviting views/suggestions on the subject "Goods and Services Tax" from Stakeholders/ Industry Representatives/ Experts/ Institutions/ Organisations interested in the subject.

**(c) Visit for on-the-spot study**

1.8. The PAC (2019-20) undertook three on-the-spot study visits to have first hand information about the functioning of various Government establishments/Departments/organizations. The organizations/places visited by the Committee during the period are indicated at **Appendix-VII**.

**(d) Proceedings & Minutes**

1.9. The verbatim proceedings of the Sittings containing evidence tendered by the witnesses before the Committee were kept on record. The Minutes of the sittings of the Committee were prepared and presented to the House along with the Reports concerned.

**V. Reports Finalised and Presented**

1.10. The Committee finalised and presented 15 Reports in total (6 Original Reports and 9 Action Taken Reports) to the House during the period under review i.e., 2019-20.

**(a) Original Reports**

The following six Original Reports were presented to the House:

Sl. No.	Report No.	Subject	Date of Presentation
1.	14 <sup>th</sup>	Accelerated Irrigation Benefits Programme	23.03.2020*
2.	13 <sup>th</sup>	Doubtful Recovery of Outstanding Dues because of Failure of Fiduciary Duty-Bangalore International Airport Limited, Bangalore (BIAL)	18.03.2020
3.	12 <sup>th</sup>	Management of Funds	18.03.2020
4.	5 <sup>th</sup>	Implementation of recommendations of PAC by Ministries of Finance, Defence and Women and Child Development	04.02.2020
5.	4 <sup>th</sup>	Excesses Over Voted Grants and Charged Appropriations (2016-17)	04.02.2020
6.	1 <sup>st</sup>	Revision of ceilings for Exception Reporting in Appropriation Accounts	06.12.2019

**(b) Action Taken Reports**

1.11. The following nine Action Taken Reports were also presented to the House:

Sl. No.	Report No.	Subject	Date of Presentation
1.	15 <sup>th</sup>	Action taken by the Government on the Observations and Recommendations contained in their 89 <sup>th</sup> Report (16 <sup>th</sup> Lok Sabha) on the subject "Non-Compliance by Department of Posts"	23.03.2020*
2.	11 <sup>th</sup>	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 136 <sup>th</sup> Report (16 <sup>th</sup> Lok Sabha) on "Assessment of Assesseees in Pharmaceutical Sector"	16.03.2020
3.	10 <sup>th</sup>	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 133 <sup>rd</sup> Report (16 <sup>th</sup> Lok Sabha) on "Preparedness For Implementation of National Food Security Act, 2013"	16.03.2020
4.	9 <sup>th</sup>	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 132 <sup>nd</sup> Report (16 <sup>th</sup> Lok Sabha) on "Irregularities in procurement of goods and services, Award of work to non-existent firms, Unrealised VAT refund and Excess payment of departmental charges".	16.03.2020
5.	8 <sup>th</sup>	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 109 <sup>th</sup> Report (16 <sup>th</sup> Lok Sabha) on "Accounting of Projects in Indian Railways"	04.02.2020

6.	7 <sup>th</sup>	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 90 <sup>th</sup> Report (15 <sup>th</sup> Lok Sabha) on "Activities of Atomic Energy Regulatory Board"	04.02.2020
7.	6 <sup>th</sup>	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 88 <sup>th</sup> Report (16 <sup>th</sup> Lok Sabha) on "Excesses Over Voted Grants and Charged Appropriations (2015-16)"	04.02.2020
8.	3 <sup>rd</sup>	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 103 <sup>rd</sup> Report (16 <sup>th</sup> Lok Sabha) on "Assessment of Entities Engaged in Health and Allied Sector"	06.12.2019
9.	2 <sup>nd</sup>	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 95 <sup>th</sup> Report (16 <sup>th</sup> Lok Sabha) on "Health and Family Welfare"	06.12.2019

\*Reports presented to Hon'ble Speaker, Lok Sabha.

1.12. The following table indicates the analysis of action taken by Government on the Observations/Recommendations made by the Committee in their earlier Reports upon which the Action Taken Reports were presented during the year 2019-20:

Total No. of Recommendations	Total No. of recommendations accepted by Government	Total No. of recommendations which the Committee did not pursue in view of Govt. replies	Total No. of recommendations in respect of which replies of Govt. had not been accepted by Committee and require reiteration	Total no. of recommendations in respect of which final replies of Govt. are awaited
118	93 (78.81%)	01 (0.85%)	16 (13.56%)	08 (6.78%)

### 1.13 Action Taken Statements

Besides the above mentioned 6 Original and 9 Action Taken Reports which were presented to the House, one Statement of Final Action Taken Notes on 121<sup>st</sup> Report on Action Taken by the Ministry on the Observations/ Recommendations contained in the 94<sup>th</sup> Report (16<sup>th</sup> Lok Sabha) of the Committee was also laid on the Table of both the Houses.

## VI. Secretariat

1.14 The Public Accounts Committee Branch functions as the Secretariat of the Committee. An Additional Secretary/Joint Secretary, one Director, three Additional Directors and two Deputy Secretaries supervised the functioning of the Branch. Additional Secretary/Joint Secretary remained overall in-charge of the Committee Secretariat.

1.15. During the year 2019-20, the Secretariat examined four Appropriation Accounts of the Union Government for the year 2017-18 and also, undertook an exhaustive study of the Audit Reports/Paragraphs and the Memoranda of Important Points as furnished by the Office of the Comptroller and Auditor General of India apart from going through other relevant materials such as Press Clippings, Websites, Questions/Debates in Parliament, literature and publications on the subjects, etc. Based on the studies so conducted, the Secretariat framed questionnaires for eliciting further information from the Ministries/Departments concerned. After approval, these questionnaires were sent to the Ministries/Departments concerned for obtaining replies. Based on the replies received, the lines for enquiries by the Committee during evidence were suggested to the Members of the Committee in the form of List of Points. The verbatim proceedings of the evidence were subsequently studied by the Secretariat and post evidence questionnaires were sent to the Ministries/Departments concerned for elucidation and elaboration of points arising out of evidence.

1.16. The Secretariat undertook an in-depth study of all the materials relating to the subjects under examination including background notes, advance information, material from Parliamentary debates and verbatim proceedings, the replies to the questions raised subsequent to evidence and inputs gathered from the field visits. The material so gathered ran into approximately 20,000 pages. Thereafter, relevant points/issues were culled out of the material gathered and Reports were drafted and submitted to the Chairperson of the Committee. After approval of submitted Reports, gist of the Reports was prepared and placed for perusal of Hon'ble Speaker, Lok Sabha before being placed for adoption by the Committee. These Reports were circulated among the

Members of the Committee for their consideration and adoption by the Committee during their Sitting held for the same.

1.17. Consequent upon the presentation of the Reports, copies thereof were forwarded to the Ministries/Departments concerned with the request to furnish requisite number of Action Taken Notes/Replies on the Observations/Recommendations contained in the Reports. After the receipt of the Action Taken Notes/Replies, the Secretariat processed them and prepared Action Taken Reports and categorized the replies according to the prescribed pattern. The draft Action Taken Reports were thereafter submitted to the Chairperson for approval. After being approved by the Chairperson, gist of the Reports was prepared and placed for perusal of Hon'ble Speaker, Lok Sabha before being placed for adoption by the Committee. These Reports were circulated among the Members of the Committee for their consideration and adoption by the Committee during their Sitting held for the same. The Action Taken Reports so adopted were presented to both the Houses of Parliament and forwarded to the Ministries/Departments concerned for furnishing final Action Taken Notes/Replies on the Observations/Recommendations contained therein.

1.18. The Secretariat also uploaded all the Reports presented to the House on the APMS (Audit Para Monitoring System) portal where the Ministries/ Departments concerned are also required to upload their Action Taken Replies on the recommendations/ observations of the Committee and the remedial/corrective Action Taken Notes on all the Audit paras contained in the various C&AG Reports, pertaining to the Union Government, referred to the Committee.

1.19. Besides, the Parliamentary Questions received from Question Branch, information sought by the Committee Coordination Branch and RTI applications received from Information Cell were also attended to by the Secretariat. Numerous representations addressed/endorsed to Chairperson, PAC were also processed by the Secretariat and followed to their logical conclusion.

1.20. Thus, the Secretariat dealt with the study of all the relevant materials, preparation of Questionnaires/List of Points, drafting of Reports and their presentation, printing, circulation etc., besides performing other related and routine work of the Committee.

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**Appendix-I**  
(vide Para 1.2)

**COMPOSITION OF THE PUBLIC ACCOUNTS COMMITTEE (2019-20)**

**Shri Adhir Ranjan Chowdhury - Chairperson**

**MEMBERS**

**LOK SABHA**

2. Shri T. R. Baalu
3. Shri Subhash Chandra Baheria
4. Shri Sudheer Gupta
5. Smt. Darshana Vikram Jardosh
6. Shri Bhartruhari Mahtab
7. Shri Ajay (Teni) Misra
8. Shri Jagdambika Pal
9. Shri Vishnu Dayal Ram
10. Shri Rahul Ramesh Shewale
11. Shri Rajiv Ranjan Singh alias Lalan Singh
12. Dr. Satya Pal Singh
13. Shri Jayant Sinha
14. Shri Balashowry Vallabhaneni
15. Shri Ram Kripal Yadav

**RAJYA SABHA**

16. Shri Rajeev Chandrasekhar
17. Prof. M. V. Rajeev Gowda
18. Shri Naresh Gujral
19. Shri P. Bhattacharya<sup>1</sup>
20. Shri C. M. Ramesh
21. Shri Sukhendu Sekhar Ray
22. Shri Bhupender Yadav

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<sup>1</sup>Elected w.e.f.10 February, 2020 in lieu of vacancy caused due to resignation of Shri Bhubaneswar Kalita from Rajya Sabha on 05 August, 2019.

**Appendix-II**  
**(vide Para 1.4)**

**SUBJECTS SELECTED BY THE PUBLIC ACCOUNTS COMMITTEE**  
**FOR EXAMINATION DURING 2019-20**

Sl. No.	Report No.	Chapter/Para No.	Subject	Ministry/ Department
1. ^	8 of 2019	Entire Report	Preparedness for the Implementation of Sustainable Development Goals	NITI Aayog
2. ^	11 of 2019 *	Entire Report	Indirect Taxes-Goods and Services Tax	Finance (Department of Revenue)
3. ^	22 of 2018	Entire Report	Accelerated Irrigation Benefits Programme	Water Resources, River Development and Ganga Rejuvenation
4. ^	3 of 2019	Entire Report	Capital Acquisition in Indian Air Force	Defence
5. ^	23 of 2018	Entire Report	Assessment of Assesses in Real Estate Sector	Finance (Department of Revenue)
6. ^	14 of 2018	Para 3	Operational readiness of IAF	Defence
7. ^	15 of 2018	Entire Report	Performance Audit Report on "National Rural Drinking Water Programme"	Drinking Water and Sanitation
8. ^	19 of 2018	Entire Report	Compliance to Statutory requirements in engagement of contract labour by Indian Railways	Railways
9. ^	7 of 2017	Entire Report	Performance Audit of Agriculture Crop Insurance Schemes.	Agriculture and Farmers' Welfare
10. ^	39 of 2017	Entire Report	Rejuvenation of River Ganga (Namami Gange)	Water Resources, River Development & Ganga Rejuvenation
11. ^	37 of 2017	Entire Report	Implementation of Food Safety and Standards Act, 2006.	Health and Family Welfare
12. ^	4 of 2019	Chapter V	Effectiveness of Tax Administration and Internal Controls (Service Tax)	Finance (Department of Revenue)
13. ^		Chapter VI	Effectiveness of Tax Administration and Internal Controls (Central Excise)	Finance (Department of Revenue)
14. ^	49 of 2015	Entire Report	Performance Audit of 'Public Private Partnership Projects in Major Ports'	Shipping

15.	^	7 of 2016	Entire Report	Performance Audit on 'Implementation of Passport Seva Project'	External Affairs
16.	^	1 of 2019	Entire Report	Assessment of Assesses in Entertainment Sector	Finance (Department of Revenue)
17.	^	12 of 2017	Chapter VI, 6.1	Management of Funds	Coal
18.	^		Chapter XVI, 16.1	Implementation of Prime Minister's Employment Generation Programme (PMEGP)	Ministry of Micro, Small and Medium Enterprises
19.	^	20 of 2018	Entire Report	Compliance of the fiscal responsibility and Budget Management Act, 2003 for the year 2016-17	Finance (Department of Economic Affairs)
20.		27 of 2014	Para 6.4	Non-establishment of model facilities for management of Municipal Solid Wastes	Environment, Forest and Climate Change
21.		13 of 2016	Para 2.1	Upgradation of passenger amenities at stations including modernisation of stations in Indian Railways	Railways
22.		34 of 2016	Para 3.4	Grants/Appropriation with excess disbursements (2016-17)	Finance
23.		1 of 2017	Chapter IV	Duty Exemption/Remission Schemes (Para 4.1 to 4.1.5)	Department of Revenue (Customs)
24.			Chapter VII	Incorrect Application of General Exemption Notifications (Para 7.1 & 7.2)	
25.		2 of 2017	Chapter II	Non-production of records (Para 2.6.2)	Department of Revenue (Direct Taxes)
26.		5 of 2017	Entire Report	Performance Audit on Construction of Indo China Border Roads by Border Roads Organisation	Defence (Army)
27.		10 of 2017	Entire Report	Performance Audit on Schemes for Flood Control Forecasting.	Water Resources, River Development and Ganga Rejuvenation
28.		12 of 2017	Chapter V	Doubtful recovery of outstanding dues because of failure of fiduciary duty (Para 5.1)	Civil Aviation

29.		Chapter XII	CPWD and DCPW failed to transfer possession of premises completed in 2011 rendering expenditure incurred thereon infructuous (Para 12.2)	Home Affairs
30.		Chapter XIV	Film and Television Institute of India, Pune (Para 14.1)	Information and Broadcasting
31.		Chapter XVIII	Unfruitful expenditure due to inefficient planning (Para 18.1)	Road Transport and Highways
32.		Chapter XIX	Loss of revenue due to failure to revise parking charges (Para 19.1); Under recovery of guaranteed on-board cum wharfage charges from a private party (Para 19.2); Non achievement of intended benefits and blockage of funds (Para 19.3); Non realisation of outstanding claims (Para 19.4); Irregular reimbursement of tuition fees (Para 19.5); Loss of revenue due to lack of due diligence in drafting of lease deed (Para 19.6)	Shipping (MbPT)
33.		Chapter XX	Failure to implement scheme objectives on disbursement of capital subsidy (Para 20.1)	Textiles
34.		Chapter XXII	Financial loss due to non-receipt of Completion-cum-Occupancy Certificate (Para 22.1); Loss due to failure to levy departmental charges (Para 22.2); Undue benefit to contractor (Para 22.3)	Urban Development
35.	15 of 2017	Chapter V	Avoidable extra expenditure (Para 5.1)	Defence
36.		Chapter VI	Development of an Integrated Aerostat Surveillance System (Para 6.1); Irregular sanction and expenditure of ₹ 5.20 crore on construction of vehicle testing ground after completion of the Project (Para 6.2); Infructuous expenditure of ₹ 19.53 crore (Para 6.3)	

37.	17 of 2017	Chapter V	Management of Human Resources in CSIR (Para 5.1); Avoidable expenditure due to non-disposal of unutilised land (Para 5.4)	Department of Scientific and Industrial Research
38.		Chapter VI	Management of VSAT Services (Para 6.1); Irregular expenditure on pre-project activities (Para 6.2); Lack of Financial prudence and improper contract management in the delivery of commercial spacecraft (Para 6.3); Infructuous expenditure in purchase of ecologically fragile land (Para 6.4)	Department of Space
39.	20 of 2017	Chapter II	Performance Audit on the Inventory management of Naval Stores, Equipment and Spare Parts in Indian Navy	Defence
40.		Chapter III	Accidents of ships and submarines in Indian Navy (Para 3.1); Functioning of Marine Gas Turbine Overhaul facility (Para 3.2); Operation and Maintenance of UH-3H helicopters (Para 3.3); Risky exploitation of Sindhughosh class submarines due to delay in installation of periscopes (Para 3.4); Non-installation of a mandatory system compromising the flight safety of aircraft (Para 3.5); Fleet tankers rendered vulnerable due to delay in fructification of offset obligation (Para 3.6); Deficient small arms practice firing by Naval Officers in Delhi Area (Para 3.7); Unwarranted procurement of aero-engines for a helicopter fleet (Para 3.8); Avoidable procurement and installation of Mobile Satellite Service Terminal for an aircraft (Para 3.9); Procurement of weather radars for Dornier	

			aircraft (Para 3.10); Avoidable expenditure on procurement of rice (Para 3.11)	
41.	21 of 2017	Chapter II	Irregular parking of funds and consequential loss of interest (Para 2.2); Excess payment of Haulage Charges (Para 2.4); Avoidable payment on hiring of Remotely Managed Franking Machines (Para 2.5)	Communications (Department of Posts)
42.		Chapter III	Locking up of funds and unfruitful forex outgo (Para 3.1); Over payment of rent (Para 3.2)	Electronics and Information Technology
43.		Chapter IV	Performance Audit on Wireline Broadband Services in Bharat Sanchar Nigam Limited (Para 4.1); Inadequate verification of Customer Acquisition Forms - Mahanagar Telephone Nigam Limited (Para 4.2); Delay in issue of rent bills for space occupied in Mahanagar Telephone Nigam Limited Building (Para 4.3); Unfruitful expenditure of ₹ 15.54 crore on hiring of building and interior fit-outs - National Informatics Centre Services Inc. (Para 4.4)	Communications (Department of Telecommunications)
44.	28 of 2017	Entire Report	Performance Audit Report on Recapitalisation of Public Sector Banks	Finance (Department of Financial Services)
45.	36 of 2017	Entire Report	Induction of bio-toilets in Passenger Coaches in Indian Railways.	Railways
46.	1 of 2018	Chapter 3	Accounting of Assets in Indian Railways (Railways Finances)	Railways
47.	2 of 2018	Chapter 7	Operationalisation of Satellite Navigation System (Para 7.1)	Department of Space
48.		Chapter 9	Non-utilisation of Solar Thermal Power Plant (Para 9.1)	New and Renewable Energy
49.	4 of 2018	Chapter III	Non-achievement of objectives of setting up a facility (Para 3.1)	Agriculture and Farmers' Welfare

50.		Chapter IV	Loss due to not securing its financial interests by APEDA (Para 4.1) and Imprudent fund management (Para 4.2)	Commerce and Industry
51.		Chapter VI	Schemes for Promotion and Preservation of Cultural Heritage (Para 6.1), Poor cash management and irregular parking of funds outside Government Account (Para 6.2), Excess contribution to employees' provident fund (Para 6.3), Avoidable payment on electricity charges (Para 6.4)	Culture
52.		Chapter VIII	Implementation of Public Financial Management System (PFMS) (Para 8.1)	Finance
53.		Chapter IX	Paras pertaining to International Institute for Population Sciences (IIPS), Mumbai (Para 9.1), Indian Council of Medical Research (Para 9.2), Post Graduate Institute of Medical Education and Research, Chandigarh (Para 9.3), Jawaharlal Institute of Postgraduate Medical Education and Research, Puducherry (Para 9.4), Safdarjung Hospital (Para 9.5)	Health And Family Welfare
54.		Chapter XIII	Avoidable payment on electricity charges (Para 13.1); Non-adherence to stipulated payment procedure (Para 13.2)	Information and Broadcasting
55.		Chapter XIV	Short realisation of administrative charges (Para 14.1)	Labour and Employment
56.		Chapter XV	Recruitment of staff without sanction for posts (Para 15.1)	NITI AAYOG
57.		Chapter XVI	Avoidable payment of demand charges (Para 16.1)	Personnel, Public Grievances and Pensions
58.		Chapter XIX	Revenue loss to Jawaharlal Nehru Port Trust (JNPT) (Para	Shipping

			19.1); Loss of revenue and undue benefit to the licensee (Para 19.2); Loss of revenue due to failure to revise casual occupation and service charges (Para 19.3); Avoidable payment of compensation charges for Low Power Factor (Para 19.4)	
59.		Chapter XX	Avoidable payment on electricity charges (Para 20.1)	Statistics and Programme Implementation
60.	20 of 2015	Para 2.5	Undue favour to operators using dual/multiple technology	Telecommunications
61.	29 of 2016	Chapter II	Irregular payment of subsidy to Universal Service Provider (Para 2.2)	Communications and Information Technology
62.	1 of 2017	Chapter III	Preventive Functions of Customs Department	Department of Revenue (Customs)
63.	2 of 2017	Chapter III	Corporation Tax	Department of Revenue (Direct Taxes)
64.	3 of 2017	Chapter IV	Non/Short payment of Central Excise Duty (Para 4.2)	Department of Revenue (Central Excise)
65.	8 of 2017	Para 2.13	Generation and Distribution of Power in Lakshadweep Islands	UT (Lakshadweep Administration)
66.	13 of 2017	Entire Report	Catering Services in Indian Railways	Railways
67.	30 of 2017	Chapter 2	Systemic issues including ambiguities/lacunae in the special provisions (Para 2.1 to 2.11)	Finance (Department of Revenue)
68.	2 of 2018	Para 4.1	Activities of Institute of Bio-resources and Sustainable Development, Imphal	Department of Bio-Technology
69.		Para 5.1	Avoidable expenditure towards price escalation	Department of Science and Technology
70.	5 of 2018	Para 7.1	Development of railway land for commercial use by Rail Land Development Authority	Railways



71.	6 of 2018	Entire Report	Performance Audit Report on "National Projects"	Water Resources, River Development & Ganga Rejuvenation
72.	8 of 2018	Chapter - II	Quality management in Ordnance factories dealing with the Ammunition and Explosives	Defence
73.	9 of 2018	Para 2.1	Induction and exploitation of 'A' a Long Range Maritime Reconnaissance Anti-Submarine Warfare aircraft.	Defence
74.		Para 2.2	Training of Officers in Indian Navy	Defence
75.		Para 3.1	Creation of infrastructural facilities in Indian Coast Guard.	Defence
76.		13 of 2018	Para 3.4	Delay in production of electronically upgraded 155mm/45 Calibre Gun System "DHANUSH"
77.	13 of 2018	Para 4.3	Delay in provisioning of air-conditioners denied the ready availability of missiles to a field formation	Defence
78.		Para 5.1	Unfruitful expenditure	Defence
79.		Para 6.3	Unfruitful expenditure of ₹ 13.78 crore in taking up a project without complete test facilities	Defence
80.		Para 6.5	Unwarranted expenditure of ₹14.43 crore on procurement of stores	Defence
81.	14 of 2018	Para 2.1	Development of Indigenous Airborne Early Warning and Control System (AEW&CS)	Defence
82.	17 of 2018	Entire Report	Augmentation of Station Line Capacity on selected stations in Indian Railways'	Railways
83.	16 of 2018	Entire Report	Working of Inland Container Depots (ICDs) and Container Freight Stations (CFSs)-	Finance (Department of Revenue)
84.	21 of 2018	2.1	Audit on Spectrum Management in DoT	Communications (Department of Telecommunications)
85.		3.1	Audit of Core Insurance Solution (CIS) in Department of Post	Communications (Department of Posts)
86.		Para 3.2	Stocking of cash certificates in Department of Posts (DoP)	Communications (Department of Posts)

87.		Para 4.1	Telecom Services Provided by Bharat Sanchar Nigam Limited in North Eastern Region of India	Communications (Department of Telecommunications)
88.	2 of 2019	2.2	Opaqueness in Accounts	Finance (Department of Economic Affairs)
89.		2.3.(c)	Secondary and Higher Education Cess	Finance (Department of Economic Affairs)
90.		3.3	Savings of ₹ 100 crore or more	Various Ministries/Departments
91.		3.4	Unnecessary cash supplementary provision at Grant level	Various Ministries/Departments
92.		3.7	Failure to obtain Legislative approval for augmenting provision	Various Ministries/Departments
93.		3.10	Augmentation of provision to object head '41-Secret Service Expenditure'	Finance (Department of Economic Affairs)
94.		4 of 2019	Chapter III	Monitoring Mechanism for Appeal Cases in CBIC
95.	Chapter IV		Monitoring Mechanism for Recovery of Arrears in CBIC	Finance (Department of Revenue)
96.	9 of 2019	2.7	Non-production of records	Finance (Department of Revenue)
97.		4.2.4	Mistakes in levy of interest	Finance (Department of Revenue)
98.		5.9.2	Exemption without verification of supporting documents	Finance (Department of Revenue)
99.		5.9.3	Incorrect reflection of agricultural income in ITD Database	Finance (Department of Revenue)
100.		5.9.4	Status of Verification by the Department	Finance (Department of Revenue)
101.		5.9.5	Compliance issues - Mistakes in Assessments	Finance (Department of Revenue)
102.		6.1 to 6.10	Follow up audit of exemptions to charitable trusts and institutions	Finance (Department of Revenue)
103.		7.2 to 7.8	Integrated audit of assessments of a group company	Finance (Department of Revenue)
104.	10 of 2019	Chapter - I	State of Finances	Railways
105.		Chapter - II	Concessions to Passengers in Indian Railways	Railways

106.	14 of 2019	Entire Report	Pradhan Mantri Ujjwala Yojana	Petroleum and Natural Gas
107.	15 of 2019	Chapter - II	Production of fuzes in ordnance Factories.	Defence
108.		Chapter - III (Para 3.1)	Functioning of e-procurement system in Ordnance Factories	Defence
109.		Para 3.2	Operation of Bank Accounts in Ordnance Factories	Defence
110.		Para 3.5	Loss of ₹ 62.10 crore on replacement of defective ammunition to Army by Ordnance Factory, Badmal	Defence
111.		Para 3.6	Injudicious procurement of shell filling machine at a cost of ₹21.46 crore at Ordnance Factory, Chanda	Defence

PAC vide Press Note dated 29<sup>th</sup> August, 2019 accorded priority to 23<sup>A</sup> of the 107 subjects selected for examination during 2019-20 in the sitting held on 26<sup>th</sup> August, 2019.

\*The Committee in their sitting held on 19<sup>th</sup> November, 2019 selected CAG Report No. 11 of 2019 (Entire Report) for examination instead of earlier selected five Paras and Chapters (Para Nos. 1.6(The Objectives of GST), 4.1(Lack of access to data) and 4.7 (Audit of Transitional Credits) and Chapter Nos. II (Revenue and return filing trends)and III (IT audit of GSTN)) relating to the Ministry of Finance (Department of Revenue) of the same CAG Report.

Entries for subjects at Sl. Nos. 104 -111 selected for examination by the Committee in their sitting held on 27<sup>th</sup> December, 2019.

After initial examination of the subjects at **Sl.Nos.1** (Preparedness for the Implementation of Sustainable Development Goals (SDGs) based on CAG Report No. 8 of 2019); **11** (Implementation of Food Safety and Standards Act, 2006 based on CAG Report No. 37 of 2017); and **18** (Implementation of Prime Minister's Employment Generation Programme (PMEGP) of CAG Report No. 12 of 2017, Chapter XVI, Para 16.1), the same were allotted for in-depth examination to Sub-Committee-I, Sub-Committee-II and Sub-Committee-III respectively vide Bulletin Part-II No. 925 dated 18<sup>th</sup> December, 2019. All other subjects remained with the Main Committee for examination during 2019-20.

## Appendix - III

(vide Para 1.5)

### COMPOSITION OF THE SUB-COMMITTEES OF THE PUBLIC ACCOUNTS COMMITTEE (2019-20)

**I. Sub-Committee-I**

**Subject: Report No. 8 of 2019 – Preparedness for the Implementation of Sustainable Development Goals (SDGs)**

(i)	Shri Adhir Ranjan Chowdhury	-	Chairperson
(ii)	Shri Naresh Gujral	-	Convenor
(iii)	Shri Sukhendu Sekhar Ray	-	Member
(iv)	Dr. Satyapal Singh	-	Member
(v)	Shri Jagdambika Pal	-	Member
(vi)	Smt. Darshana Vikram Jardosh	-	Member
(vii)	Shri Rajeev Chandrashekhar	-	Member

**II. Sub-Committee-II**

**Subject: Report No. 37 of 2017 – Implementation of Food Safety and Standards Act, 2006**

(i)	Shri Adhir Ranjan Chowdhury	-	Chairperson
(ii)	Shri T.R. Baalu	-	Convenor
(iii)	Shri Rajiv Ranjan (Lalan) Singh	-	Member
(iv)	Shri Ajay (Teni) Misra	-	Member
(v)	Shri Vishnu Dayal Ram	-	Member
(vi)	Shri Rahul Ramesh Shewale	-	Member
(vii)	Shri Sudheer Gupta	-	Member
(viii)	Shri C.M. Ramesh	-	Member

**III. Sub-Committee-III**

**Subject: Report No. 12 of 2017, Chapter XVI, 16.1 – Implementation of Prime Minister's Employment Generation Programme (PMEGP)**

(i)	Shri Adhir Ranjan Chowdhury	-	Chairperson
(ii)	Shri Subhash Chandra Baheria	-	Convenor
(iii)	Shri Jayant Sinha	-	Member
(iv)	Shri Ram Kripal Yadav	-	Member
(v)	Prof. M.V. Rajeev Gowda	-	Member
(vi)	Shri Bhartruhari Mahtab	-	Member
(vii)	Shri Balashowry Vallabbhaneni	-	Member
(viii)	Shri Bhupendra Yadav	-	Member

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## Appendix-IV

(vide Para 1.6)

### Statement showing the details of the dates and duration of the sittings of the Public Accounts Committee (2019-20)[Main Committee]

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subjects discussed
		From	To	Hrs	Mins		
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1.	26.08.2019	1500	1550	00	50	18	Consideration of Memorandum No. 1 regarding selection of subjects for examination during the year 2019-20.
2.	13.09.2019	1430	11630	02	00	19	(i) Briefing by Audit on the subject "Preparedness for the Implementation of Sustainable Development Goals" based on C&AG Report No. 8 of 2019; and (ii) Briefing by the representatives of NITI Aayog on the aforementioned subject.
3.	20.09.2019	1430	1700	02	30	16	(i) Briefing by Audit on the subject "Accelerated Irrigation Benefits Programme" based on C&AG Report No. 22 of 2018; and (ii) Briefing by the representatives of the Ministry of Jal Shakti on the same subject.
4.	01.10.2019	1100	1530	04	30	11	(i) Briefing by Audit followed by oral evidence of the representatives of Ministry of Health & Family Welfare and Food Safety and Standards Authority of India (FSSAI) on the subject "Implementation of Food Safety and Standards Act, 2006" based on C&AG Report No. 37 of 2017; and (ii) Briefing by Audit followed by oral evidence of the representatives of Ministry of Civil Aviation on the subject "Doubtful recovery of outstanding dues because of failure of fiduciary duty (Para 5.1)" based on Chapter V of C&AG Report No. 12 of 2017.
5.	06.11.2019	1530	1740	02	10	13	Briefing by Audit followed by oral evidence of the representatives of Ministry of Micro, Small and Medium Enterprises on the subject "Implementation of Prime Minister's Employment Generation Programme (PMEGP) (Para 16.1)" based on Chapter XVI of C&AG Report No. 12 of 2017.

6.	07.11.2019	1100	1320	02	20	14	Briefing by Audit followed by oral evidence of the representatives of Department of Agriculture, Cooperation & Farmers Welfare, Ministry of Agriculture & Farmers Welfare on the subject "Performance Audit of Agriculture Crop Insurance Schemes" based on C&AG Report No. 7 of 2017.
7.	19.11.2019	1600	1715	01	15	11	(i) Briefing by Audit on "Revision of ceilings for Exception Reporting in Appropriation Accounts" - A proposal seeking approval of the Committee; and (ii) Consideration and Adoption of the Draft Reports on the following subjects: (a) Action taken by the Government on the Recommendations/Observations of the Committee contained in their 95 <sup>th</sup> Report (16 <sup>th</sup> Lok Sabha) on "Health and Family Welfare" and (b) Action taken by the Government on the Recommendations/Observations of the Committee contained in their 103 <sup>rd</sup> Report (16 <sup>th</sup> Lok Sabha) on "Assessment of Entities Engaged in Health & Allied Sector".
8.	20.11.2019	1600	1645	00	45	10	Oral evidence of the Ministry of Finance (Department of Expenditure) on "Revision of ceilings for Exception Reporting in Appropriation Accounts".
9.	03.12.2019	1530	1605	00	35	14	(i) Consideration and Adoption of the Draft Reports on the following subjects: (a) Revision of ceilings for Exception Reporting in Appropriation Accounts; (b) Action taken by the Government on the Recommendations/Observations of the Committee contained in their 95 <sup>th</sup> Report (16 <sup>th</sup> Lok Sabha) on "Health and Family Welfare"; and (c) Action taken by the Government on the Recommendations/Observations of the Committee contained in their 103 <sup>rd</sup> Report (16 <sup>th</sup> Lok Sabha) on "Assessment of Entities Engaged in Health & Allied Sector".
10.	27.12.2019	1500	1630	01	30	17	(i) Selection of additional subjects for examination by the Public Accounts Committee (2019-20); and (ii) Briefing by Audit followed by briefing by the representatives of the Ministry of Coal on

							the subject "Management of Funds of Coal Mines Provident Fund Organization (CMPFO)" based on Chapter VI of C&AG Report No. 12 of 2017.
11.	28.01.2020	1100	1230	01	30	11	(i) Oral evidence of the representatives of Ministry of Textiles on the subject "Failure to implement scheme objectives on disbursement of capital subsidy (Para 20.1)" based on Chapter XX of C&AG Report No. 12 of 2017; and (ii) Consideration and Adoption of the Draft Reports on the following subjects: (a) Excess Over Voted Grants and Charged Appropriations (2016-17); (b) Implementation of Recommendations of PAC by Ministries of Finance, Defence and Women and Child Development; (c) Action Taken by the Government on Observations/Recommendations contained in 88 <sup>th</sup> Report of PAC (16 <sup>th</sup> Lok Sabha) on "Excess Over Voted Grants and Charged Appropriations (2015-16)"; (d) Action Taken by the Government on Observations/Recommendations contained in 90 <sup>th</sup> Report of PAC (15 <sup>th</sup> Lok Sabha) on "Activities of Atomic Energy Regulatory Board"; and (e) Action Taken by the Government on Observations/Recommendations contained in 109 <sup>th</sup> Report of PAC (16 <sup>th</sup> Lok Sabha) on "Accounting of Projects in Indian Railways".
12.	12.03.2020	1530	1730	02	00	15	(i) Deliberation on preparation for commemoration of centenary of PAC in 2021; (ii) Oral evidence of the representatives of Ministry of Urban Development & CPWD on "Financial loss due to non-receipt of Completion-cum-Occupancy Certificate (Para 22.1), Loss due to failure to levy departmental charges (Para 22.2) & Undue benefit to contractor (Para 22.3)" of C&AG Report No. 12 of 2017; and (iii) Consideration and Adoption of the Draft Reports on the following subjects: (a) Action taken by the Government on the Recommendations/Observations of the Committee contained in their 132 <sup>nd</sup> Report (16 <sup>th</sup> Lok Sabha) on "Irregularities in procurement of Goods and Services, Award of work to non-existent firms,

							Unrealised VAT refund and Excess payment of departmental charges"; (b) Action taken by the Government on the Recommendations/Observations of the Committee contained in their 133 <sup>rd</sup> Report (16 <sup>th</sup> Lok Sabha) on "Preparedness for the implementation of the National Food Security Act, 2013"; and (c) Action taken by the Government on the Recommendations/Observations of the Committee contained in their 136 <sup>th</sup> Report (16 <sup>th</sup> Lok Sabha) on "Assessment of Assesseees in Pharmaceutical Sector".
13.	17.03.2020	1030	1100	00	30	17	Consideration and Adoption of the Draft Reports on the following subjects: (a) "Management of Funds" based on Chapter 6 of C&AG Report No. 12 of 2017; and (b) "Doubtful Recovery of Outstanding Dues because of Failure of Fiduciary Duty-Bangalore International Airport Limited, Bangalore (BIAL)" based on Chapter 5 of C&AG Report No. 12 of 2017.
14.	23.03.2020	1330	1345	00	15	10	Consideration and Adoption of the Draft Reports on the following subjects: (a) "Accelerated Irrigation Benefits Programme" based on C&AG Report No. 22 of 2018; and (b) Action taken by the Government on the Observations and Recommendations contained in their 89 <sup>th</sup> Report (16 <sup>th</sup> Lok Sabha) on the subject "Non-Compliance by Department of Posts".

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**Appendix-V**  
(vide Para 1.6)

**Statement showing the details of the dates and duration of the sittings of the Sub-Committees of Public Accounts Committee (2019-20)**

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subjects discussed
		From	To	Hrs	Mins		
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
<b><u>SUB-COMMITTEE – I</u></b>							
1.	23.01.2020	1600	1800	02	00	03	Oral evidence of the representatives of the Ministry of Health and Family Welfare on the subject "Preparedness for the Implementation of Sustainable Development Goals" on Report No. 8 of 2019.
<b><u>SUB-COMMITTEE – II</u></b>							
1.	10.02.2020	1530	1630	01	00	05	Oral evidence of the representatives of the Ministry of Health & Family Welfare on the subject "Implementation of Food Safety and Standards Act, 2006" based on C&AG Report No. 37 of 2017.
<b><u>SUB-COMMITTEE – III</u></b>							
1.	27.01.2020	1100	1215	01	15	04	Oral evidence of the representatives of Ministry of Finance (Department of Financial Services) on the subject "Implementation of Prime Minister's Employment Generation Programme (PMEGP) (Para 16.1)" based on Chapter XVI of C&AG Report No. 12 of 2017.

## Appendix-VI

(vide Para 1.6)

### Statement showing the number of sittings attended by each Member of the Public Accounts Committee (2019-20)

Total number of sittings held from 24<sup>th</sup> July, 2019 to 30<sup>th</sup> April, 2020  
- 17 (14 sittings-Main Committee and 3 sittings-Sub-Committees)

Sl. No.	Name of the Member		No. of sittings attended
	Shri AdhirRanjan Chowdhury	Chairperson	14
<b>LOK SABHA</b>			
2.	Shri T. R. Baalu	Member and Convenor of Sub-Committee - II	13 (includes 1 sitting of Sub-Committee-II)
3.	Shri Subhash Chandra Baheria	Member and Convenor of Sub-Committee - III	12 (includes 1 sitting of Sub-Committee-III)
4.	Shri Sudheer Gupta	Member	10
5.	Smt. Darshana Vikram Jardosh	Member	08
6.	Shri Bhartruhari Mahtab	Member	09 (includes 1 sitting of Sub-Committee-III)
7.	Shri Ajay (Teni) Misra	Member	08 (includes 1 sitting of Sub-Committee-II)
8.	Shri Jagdambika Pal	Member	12 (includes 1 sitting of Sub-Committee-I)
9.	Shri Vishnu Dayal Ram	Member	09 (includes 1 sitting of Sub-Committee II)
10.	Shri Rahul Ramesh Shewale	Member	11 (includes 1 sitting of Sub-Committee-II)
11.	Shri Rajiv Ranjan Singh alias Lalan Singh	Member	10 (includes 1 sitting of Sub-Committee-II)
12.	Dr. Satya Pal Singh	Member	13 (includes 1 sitting of Sub-Committee-I)
13.	Shri Jayant Sinha	Member	08
14.	Shri Balashowry Vallabhaneni	Member	07
15.	Shri Ram Kripal Yadav	Member	10

<b>RAJYA SABHA</b>			
16.	Shri Rajeev Chandrasekhar	Member	<b>07</b>
17.	Prof. M. V. Rajeev Gowda	Member	<b>10</b> (includes 1 sitting of Sub-Committee - III)
18.	Shri Naresh Gujral	Member and Convenor of Sub-Committee - I	<b>09</b> (includes 1 sitting of Sub-Committee-I)
19.	Shri P.Bhattacharya*	Member	<b>01</b>
20.	Shri C. M. Ramesh	Member	<b>09</b>
21.	Shri Sukhendu Sekhar Ray	Member	<b>07</b>
22.	Shri Bhupender Yadav	Member	<b>11</b> (includes 1 sitting of Sub-Committee - III)

\* Elected to PAC (2019-20) w.e.f.10<sup>th</sup> February, 2020 in lieu of vacancy caused due to resignation of Shri Bhubaneswar Kalita from Rajya Sabha on 05<sup>th</sup> August, 2019.

**Appendix-VII**

(vide Para 1.8)

**Statement showing the details of the Study visits of the Public Accounts Committee (2019-20)**

Sl. No.	Dates and duration of visit	Name of Members who joined the tour	Names of places and organizations visited	Subject studied
1.	18.10.2019 to 22.10.2019 (Four days excluding Sunday 20.10.2019)	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Shri Subhash Chandra Baheria, Smt. Darshana Vikram Jardosh, Shri Bhartruhari Mahtab, Shri Jagdambika Pal, Dr. Satya Pal Singh, Shri Balashowry Vallabbhaneni, Shri Ram Kripal Yadav, Shri C.M. Ramesh, Shri Sukhendu Sekhar Ray.  (11 Members)	KOLKATA AND BHUBANESWAR	1. At KOLKATA (i) Informal discussion with the representatives of the Ministry of Finance (Department of Financial Services) and MD & CEOs of State Bank of India, Punjab National Bank (PNB), United Bank of India and Oriental Bank of Commerce on the subject, "Recapitalisation of Public Sector Banks" based on C&AG Report No. 28 of 2017; (ii) Informal discussion with the representatives of Ministry of Railways and GMs, Eastern Railway, South Eastern Railway and Metro Railway, Kolkata on the subject "Compliance to Statutory requirements in engagement of Contract Labours by Indian Railway" based on C&AG Report No. 19 of 2018; (iii) Informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Pr.CCIT, West Bengal on the following subjects: (a) "Allowance of deductions without fulfilling the prescribed conditions" based on Para No.4.4.2 of C&AG Report No.1 of 2019; (b) "Irregular allowance of carry forward of losses" based on Para No. 4.5.3 of C&AG Report No.1 of 2019; (iv) Informal discussion with the

				<p>representatives of the Ministry of Jal Shakti and Chief Secretary, Government of West Bengal on the following subjects: (c) "National Rural Drinking Water Programme" based on C&amp;AG Report No.15 of 2018; (d) "Accelerated Irrigation Benefits Programme" based on C&amp;AG Report No. 22 of 2018; (v) Informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Principal Chief Commissioner, CGST &amp; CX, Kolkata Zone on the following subjects: (e) "Pendency of Appeal Cases in field formations" based on Para No.3.5.4.2 of the C&amp;AG Report No.4 of 2019; (f) "Non-compliance with Act/Rules/Procedures by field formations resulting in dismissal of Appeals" based on Para No.3.5.5 of C&amp;AG Report No.4 of 2019; (vi) Informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Chief Commissioner Customs, Kolkata Zone on the following subjects: (g) "Weak/Poor patrolling performance" based on Para No. 3.6.3 of C&amp;AG Report No. 1 of 2017; (h) "Inconsistency in posting of Customs officers" based on Para No. 5.8.3 of C&amp;AG Report No. 16 of 2018;</p> <p><b>2. At BHUBANESWAR</b> (i) Informal discussion with the representatives of the Ministry of Jal Shakti and Chief Secretary, Government of</p>
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				<p>Odisha on the following subjects: (a) "National Rural Drinking Water Programme" based on C&amp;AG Report No.15 of 2018; (b) "Accelerated Irrigation Benefits Programme" based on C&amp;AG Report No.22 of 2018; (ii) Informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Chief Commissioner, GST, Central Excise &amp; Customs Bhubaneswar Zone on the following subjects: (c) "Non/delayed initiation of Recovery Proceedings" based on Para No.4.5.3 of C&amp;AG Report No.4 of 2019; (d) "Non follow up of Board instructions issued for arrears recovery process" based on Para No.4.5.5 of the C&amp;AG Report No. 4 of 2019; (iii) Informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Chief Commissioner Customs, Bhubaneswar Zone on the following subjects: (e) "Weak/Poor patrolling performance" based on Para No. 3.6.3 of C&amp;AG Report No. 1 of 2017; (f) "Inconsistency in posting of Customs officers" based on Para No. 5.8.3 of C&amp;AG Report No. 16 of 2018; (iv) Informal discussion with the representatives of Ministry of Railways and GM, East Coast Railway on the subject "Compliance to Statutory requirements in engagement of Contract Labours by Indian Railway" based on C&amp;AG Report No. 19 of 2018; (v)</p>
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				<p>Informal discussion with the representatives of the Ministry of Finance (Department of Financial Services) and MD &amp; CEOs of Union Bank of India, Andhra Bank and Corporation Bank on the subject, "Recapitalisation of Public Sector Banks" based on C&amp;AG Report No. 28 of 2017;</p> <p>(vi) Informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Pr.CCIT, Odisha Region on the following: (g) "Unexplained credit not brought to tax" based on Para No. 4.3.1 of C&amp;AG Report No.1 of 2019; (h) "Mistakes in levy of interest" based on Para No. 4.2.4.1 of C&amp;AG Report No.9 of 2019. (i) "Incorrect allowance of Business Expenditure" based on Para No.4.3.4 of C&amp;AG Report No. 9 of 2019.</p>
2.	03.01.2020 to 09.01.2020 ( Six days excluding Sunday 05.01.2020)	<p>Shri Adhir Ranjan Chowdhury,  Shri T.R. Baalu,  Shri Rahul Ramesh Shewale,  Shri Subhash Chandra Baheria,  Shri Ajay (Teni) Misra,  Dr. Satya Pal Singh,  Smt. Darshana Vikram Jardosh,  Shri Jagdambika Pal,  Shri Ram Kripal Yadav,  Prof. M.V. Rajeev Gowda,  Shri Bhupender</p>	COIMBATORE, KOCHI AND LAKSHADWEEP	<p>1. AT COIMBATORE (i) Held informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Pr.CCIT, Tamil Nadu Region on the subject, "Compliance Issues - Mistakes in Assessments" based on Para No.5.9.5 of C&amp;AG Report No. 9 of 2019; (ii) Held informal discussion with the representatives of Ministry of Railways and GMs, Southern Railway and South Western Railway on the subject "Compliance to Statutory requirements in engagement of Contract Labours by Indian Railway" based on C&amp;AG Report No. 19 of 2018.</p>

		Yadav.  (11 Members)		<p><b>2. AT KOCHI</b> (i) Held informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Principal Chief Commissioner Customs House Cochin on the following subject, "Preventive Functions of Customs Department" based on Chapter III of C&amp;AG Report No. 1 of 2017.</p> <p><b>3. AT LAKSHADWEEP</b> (i) Held informal discussion with the representatives of the Ministry of Home Affairs and the Administrator, Lakshadweep on the subject "Generation and distribution of power in the Lakshadweep Islands" based on Para No.2.13 of C&amp;AG Report No.8 of 2017; (ii) Held informal discussion with the representatives of the Ministry of Defence and Director General, Coast Guard on the subject, "Creation of Infrastructural Facilities in the Indian Coast Guard" based on Para No.3.1 of C&amp;AG Report No.9 of 2018.</p> <p><b>4. AT KOCHI</b> (i) Held informal discussion with the representatives of the Ministry of Shipping and Chairman, Cochin Port Trust on the subject, "Performance Audit of Public Private Partnership Projects in Major Ports" based on C&amp;AG Report No. 49 of 2015; (ii) Visited to National Coir Training and Design Centre and Central Coir Research Institute, Alleppey for obtaining firsthand</p>
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				<p>information in connection with the examination of the subject "Implementation of Prime Ministers Employment Generation Programme (PMEGP)" based on Para No.16.1 of C&amp;AG Report No.12 of 2017 relating to Coir Industry in Kerala; (iii) Held informal discussion with the representatives of the Ministry of Micro, Small and Medium Enterprises and Chairman, Coir Board on the subject, "Implementation of Prime Ministers Employment Generation Programme (PMEGP)" based on Para No.16.1 of C&amp;AG Report No.12 of 2017; (iv) Held informal discussion with the representatives of the Ministry of Defence on the subject, "Non-installation of a mandatory system compromising the flight safety of aircraft" based on Para No.3.5 of C&amp;AG Report No.20 of 2017; (v) Held informal discussion with the representatives of the Ministry of Jal Shakti (Department of Water Resources, River Development &amp; Ganga Rejuvenation) and Chief Secretary, Kerala on the subject, "Performance Audit on Schemes for Flood Control Forecasting" based on C&amp;AG Report No.10 of 2017.</p>
3.	13.02.2020 to 14.02.2020 (Two days)	Shri Adhir Ranjan. Chowdhury, Shri Rahul Ramesh Shewale, , Shri Subhash Chandra Baheria, Dr. Satya Pal	SURAT	At SURAT (i) Informal discussion with the representatives of the Ministry of Petroleum and Natural Gas, Chairman, Indian Oil Corporation Limited (IOCL), CMDs, Oil and Natural Gas

		<p>Singh, Smt. Darshana Vikram Jardosh, Shri Jagdambika Pal, Shri Ram Kripal Yadav, Shri Balashowry Vallabbhaneni, Prof. M.V. Rajeev Gowda.</p> <p>(9 Members)</p>	<p>Corporation (ONGC), Gas Authority of India Limited (GAIL), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL) on the subject, "Pradhan Mantri Ujjwala Yojana" based on C&amp;AG Report No.14 of 2019; (ii) Informal discussion with the representatives of the Ministry of Finance (Department of Financial Services) and CMDs, State Bank of India, Punjab National Bank and Bank of India on the subject, "Performance Audit Report on Recapitalisation of Public Sector Banks" based on C&amp;AG Report No.28 of 2017; (iii) Informal discussion with the representatives of the Ministry of Finance (Revenue) and Pr.Chief Commissioner, Customs, Gujarat Zone on the following subjects:- a) "Monitoring Mechanism for Appeal Cases in CBIC" based on Chapter III of C&amp;AG Report No. 4 of 2019. b) "Monitoring Mechanism for Recovery of Arrears in CBIC" based on Chapter IV of C&amp;AG Report No. 4 of 2019; (iv) Informal discussion with the representatives of the Ministry of Textiles on the subject, "Performance Audit Report on Technology upgradation Fund Scheme" based on C&amp;AG Report No. 52 of 2015; (v) Field visits to major units that have availed funds under the Technology upgradation Fund Scheme at Surat.</p>
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## CHAPTER II

### COMMITTEE ON ESTIMATES

#### I. Election and Composition

2.1 The Committee on Estimates (Seventeenth Lok Sabha) consisting of 30 Members for the year 2019-20 was constituted/declared elected on 24 July, 2019. The term of the Committee ended on 30 April, 2020.

2.2 The Speaker appointed Shri Girish Bhalchandra Bapat, a Member of the Committee, as the Chairperson of the Committee on 24 July, 2019. The Composition of the Committee is given in **Appendix-I**.

#### II. Subjects selected for Examination

2.3 The Committee on Estimates selected the following subjects for examination during the year 2019-20:-

1. Review of Progress of Smart City Projects [Ministry of Housing and Urban Affairs]
2. Development of Airports in various parts of the Country [Ministry of Civil Aviation]
3. Modernisation/Development of Railway Stations [Ministry of Railways]
4. Review of Schemes undertaken for Minorities [Ministry of Minority Affairs]
5. Mining Activities and Environment [Ministry of Environment, Forests & Climate Change]
6. Education [Ministry of Human Resource Development]
7. Impact of Mega Projects on Ecology [Ministry of Environment, Forests & Climate Change]
8. Estimates and Functioning of National Highway Projects including Bharatmala Projects [Ministry of Road Transport & Highways]
9. Border Area Development Programme [Ministry of Home Affairs]
10. Review of Digital India Programme [Ministry of Electronics & Information Technology]
11. Review of Mandate and Functioning of FSSAI [Ministry of Health & Family Welfare]

12. Review of Performance of the scheme Khelo India [Ministry of Youth Affairs and Sports]
13. Review of Performance of Pradhan Mantri Gramin Aawas Yojana [Ministry of Rural Development]
14. Review of Progress of all AIIMS [Ministry of Health & Family Welfare]

### III. Review of Work Done

#### (a) Sittings of the Committee

2.4 During the term under review, 11 sittings of the Committee were held which lasted for about 23 hours 5 minutes. The duration of the sittings, the number of Members present and the subjects discussed therein is given in **Appendix-II**.

2.5 The Statement showing the number of sittings of the Committee attended by each Member is given in **Appendix-III**.

#### (b) Material furnished to the Committee

2.6 The details of the material furnished by Ministries/Departments to the Committee on the subjects under examination are as follows:-

Sl. No.	Name of the Subject	Ministry	No. of typed/ printed page(s)
1.	Review of Progress of Smart City Projects	Ministry of Housing and Urban Affairs	79
2.	Development of Airports in various parts of the Country	Ministry of Civil Aviation	31
3.	Modernisation/Development of Railway Stations	Ministry of Railways	04
4.	Review of Schemes undertaken for Minorities	Ministry of Minority Affairs	13
5.	Mining Activities and Environment	Ministry of Environment, Forests & Climate Change	20

6.	Education	Ministry of Human Resource Development	378
7.	Impact of Mega Projects on Ecology	Ministry of Environment, Forests & Climate Change	18
8.	Estimates and Functioning of National Highway Projects including Bharatmala Projects	Ministry of Road Transport & Highways	3560
9.	Border Area Development Programme	Ministry of Home Affairs	06
10.	Review of Digital India Programme	[Ministry of Electronics & Information Technology]	16
11.	Review of Mandate and Functioning of FSSAI	[Ministry of Health & Family Welfare]	38
12.	Review of performance of the scheme Khelo India	[Ministry of Youth Affairs and Sports]	217
13.	Review of Performance of Pradhan Mantri Gramin Aawas Yojana	[Ministry of Rural Development]	122
14.	Review of progress of all AIIMS	[Ministry of Health & Family Welfare]	30

**(c) On-the-spot Study Visits**

2.7 No on-the-spot Study Visits were undertaken by the Committee during the year 2019-20.

**(d) Proceedings**

2.8 A Verbatim record of proceedings and Minutes of the sittings of Committee on Estimates at which witnesses were examined was maintained in the Secretariat. During the year 2019-20, besides one sitting which was held for the selection of subjects for detailed examination by the Committee, the Committee on Estimates held nine sittings for oral evidence of representatives of various Ministries/Departments and one sitting for consideration and adoption of draft Reports of the Committee.

#### **IV. Reports Presented**

2.9 No original Reports were presented during 2019-20 term of the Committee.

#### **(e) Action Taken Reports**

2.10 No Action Taken Reports were presented during 2019-20 term of the Committee. However, two Action Taken Reports were adopted on 18.03.2020.

#### **V. Secretariat**

2.11 The Estimates Committee Branch constitutes the Secretariat of the Committee. One Additional Director and two Deputy Secretaries supervised the functioning of the Branch. Joint Secretary remained overall in-charge of the Committee Secretariat.

2.12 During the year 2019-20, material received from the Ministries/Departments/ various Organisations was studied, points culled and questions prepared for the use of the Committee.

2.13 The work relating to examination of the selected subjects, sittings of the Committee, drafting of List of Points and drafting of Reports, their consideration and adoption was attended to by the Secretariat. The Secretariat also dealt with the work relating to preparation of Memoranda for consideration of Committee on Estimates and settlement of Study Visit Bills received from Host Organisations in respect of study visits undertaken by the Committee previously.

2.14 The Secretariat also studied Annual Reports, Parliamentary Debates, answers to Parliamentary Questions, Budget Estimates, Documents, Books, Journals, Newspapers, etc. relevant to the subjects under examination.

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**Appendix-I**  
(Vide para 2.2)

**COMPOSITION OF THE COMMITTEE ON ESTIMATES (2019-20)**

**Shri Girish Bhalchandra Bapat – Chairperson**

**Members**

2. Kunwar Danish Ali
3. Shri Kalyan Banerjee
4. Shri Sudharshan Bhagat
5. Shri Pradan Baruah
6. Shri Nand Kumar Singh Chauhan
7. Shri P.P. Chaudhary
8. Shri Parvatagouda Chandanagouda Gaddigoudar
9. Shri Dilip Ghosh
10. Dr. Sanjay Jaiswal
11. Shri Dharmendra Kumar Kashyap
12. Shri Mohanbhai Kalyanji Kundariya
13. Shri Dayanidhi Maran
14. Shri K. Muraleedharan
15. Shri S.S. Palanimanickam
16. Shri Kamlesh Paswan
17. Dr. K.C. Patel
18. Col. Rajyavardhan Singh Rathore
19. Shri Vinayak Bhaurao Raut
20. Shri Ashok Kumar Rawat
21. Shri Magunta Srinivasulu Reddy
22. Shri Rajiv Pratap Rudy
23. Shri Francisco Sardinha
24. Shri Jugal Kishore Sharma
25. Shri Prathap Simha
26. Shri Dharambir Singh
27. Smt. Sangeeta Kumari Singh Deo
28. Shri Kesineni Srinivas
29. Shri Sunil Dattatray Tatkare
30. Shri Parvesh Sahib Singh Verma

**Appendix-II**  
(Vide para 2.4)

**STATEMENT SHOWING THE DETAILS AND DURATION OF SITTINGS OF  
COMMITTEE ON ESTIMATES (2019-20)**

**ATTENDANCE OF MEMBERS AND SUBJECT(S) DISCUSSED**

Sl. No.	Date of Sitting	From (Hrs: Min)	To (Hrs: Min)	Duration (Hrs: Min)	No. of Members attended	Subject(s) discussed
1.	02.08.2019	1500	1545	0 hr 45 min.	23	Consideration of Memorandum No.1 regarding Selection of Subjects for Examination by the Committee on Estimates during the year 2019-20
2	21.08.2019	1130	1415	2 hrs. 45 min.	25	Evidence of the Representatives of Ministry of Road Transport and Highways on the subject 'Estimates and Functioning of National Highway Projects including Bharatmala Projects'
3.	04.09.2019	1130	1600	4 hrs. 30 min.	20	Evidence of the Representatives of Ministry of Youth Affairs and Sports on the subject Review of performance of the scheme Khelo India
4.	18.09.2019	1130	1330	2 hrs. 00 min.	16	Review of Performance of Pradhan Mantri Gramin Aawas Yojana
5.	18.09.2019	1400	1500	1 hr. 00 min.	12	Review of Performance of Pradhan Mantri Gramin Aawas Yojana
6.	07.11.2019	1130	1405	2 hr. 35 min.	22	Further Evidence of the representatives of the Ministry of Road Transport and Highways on the subject 'Estimates and Functioning of National Highway Projects including Bharatmala Project'
7.	23.12.2019	1130	1350	2 hrs. 20 min.	18	Evidence of the Representatives of Ministry of Civil Aviation on the subject 'Development of Airports in various parts of the Country'
8.	07.01.2020	1130	1345	2 hrs. 15 min.	20	'Review of Progress of Smart City Projects'
9.	05.02.2020	1500	1730	2 hrs. 30 min.	22	Estimates and Functioning of National Highway Projects including Bharatmala Projects
10.	26.02.2020	1130	1340	2 hrs. 10 min.	11	Evidence of the representatives of Ministry of Youth Affairs and Sports on the subject 'Review of Performance of Scheme Khelo India'
11.	18.03.2020	1500	1515	0 hr. 15 min.	22	Consideration and Adoption of Draft Report(s)



**Appendix-III**  
(Vide para 2.5)

**STATEMENT SHOWING THE NUMBER OF SITTINGS OF THE COMMITTEE ON ESTIMATES (2019-20) ATTENDED BY EACH MEMBER**

Total Number of Sittings during the period = 11

Sl. No.	Name of Member	Number of Sittings attended
1.	Shri Girish Bhalchandra Bapat	11
2.	Kunwar Danish Ali	11
3.	Shri Kalyan Banerjee	7
4.	Shri Pradan Baruah	7
5.	Shri Sudarshan Bhagat	6
6.	Shri P.P. Chaudhary	9
7.	Shri Nand Kumar Singh Chauhan	6
8.	Shri P.C. Gaddigoudar	9
9.	Shri Dilip Ghosh	3
10.	Dr. Sanjay Jaiswal	8
11.	Shri Dharmendra Kumar Kashyap	8
12.	Shri Srinivas Kesineni	5
13.	Shri Mohanbhai Kalyanji Kundariya	8
14.	Thiru Dayanidhi Maran	9
15.	Shri K. Muraleedharan	7
16.	Shri S.S. Palanimanickam	4
17.	Shri Kamlesh Paswan	5
18.	Dr. K.C. Patel	6
19.	Col. Rajyavardhan Singh Rathore	6
20.	Shri Vinayak Bhaurao Raut	7
21.	Shri Ashok Kumar Rawat	6
22.	Shri Magunta Sreenivasulu Reddy	5
23.	Shri Rajiv Pratap Rudy	7
24.	Shri Francisco Sardinha	10
25.	Shri Jugal Kishore Sharma	6
26.	Shri Prathap Simha	7
27.	Shri Dharambir Singh	9
28.	Smt. Sangeeta Kumari Singh Deo	4
29.	Shri Parvesh Sahib Singh Verma	8
30.	Shri Sunil Dattatray Tatkare	7

## CHAPTER III

### COMMITTEE ON PUBLIC UNDERTAKINGS

#### I. Election and Composition

The Committee on Public Undertakings for the term 2019-2020 beginning on 24 July 2019 and ending on 30 April 2020 was constituted vide Lok Sabha Bulletin Part-II, No. 403 dated 25 July 2019.

3.2 The Speaker appointed Smt. Meenakashi Lekhi, a member of the Committee, as Chairperson of the Committee.

3.3 The composition of the Committee is given at **Appendix-I**.

#### II. Subjects selected for examination

3.4 At their Sitting held on 5 August 2019, the Committee selected the following Undertakings/Subjects for detailed examination during the year 2019-2020: -

##### (A) Subjects for Comprehensive Examination

1. Airports Authority of India
2. Central Coalfields limited
3. Container Corporation of India Limited
4. Food Corporation of India (FCI)
5. Garden Reach Shipbuilders and Engineers Ltd.
6. Goa Shipyard Limited
7. Hindustan Fertilisers Corporation Ltd.
8. NBCC (India) Ltd.
9. THDC India Ltd

##### (B) Subjects for Horizontal Study

10. Review of Performance of CPSUs in Oil and Natural Gas sector
11. Review of performance of Power Sector Insurance Companies
12. Performance under CSR by Power Sector CPSUs
13. Performance under CSR by Coal Sector CPSUs
14. Corporate Governance in CPSUs
15. Review of performance of Steel Sector CPSUs

**(C) Subjects based on Audit Paras contained in C&AG Reports**

16. Report No. 5 of 2019 relating to Operational Performance of NMDC Limited
17. Report No. 7 of 2019 relating to Marine Logistics Operations in Oil and Natural Gas Corporation Limited

**III. Review of work done**

**(A) Sittings of the Committee**

- 3.5 During the period under review, the Committee held 16 sittings lasting 21 hours 05 minutes.
- 3.6 A statement showing the details of the dates and duration of sittings of the Committee held during the period under review, the number of members present and subjects discussed is given in **Appendix-II**. Another statement showing the number of sittings attended by each member of the Committee is given in **Appendix-III**.

**(B) Material furnished by Ministries / Undertakings**

- 3.7 The material furnished by Ministries / Public Undertakings and the Audit Reports (Commercial) and Memoranda on Important Points furnished by Comptroller & Auditor General of India relevant to the subjects selected for examination ran into approximately 10000 pages.

**(C) On-the-Spot Study Visit**

- 3.8 The Committee did not undertake any Study Visit to examine various Public Sector Undertakings.

**(D) Proceedings**

3.9 Whenever evidence/briefing was taken, a verbatim record of the proceedings of the sittings of the Committee had been maintained. During the period under review, verbatim record of proceedings of the oral evidences/briefings taken in the 15 sittings of the Committee had been kept.

**IV. Reports finalized and presented**

**(A) Original Reports**

3.10 The Committee, during the period under review, had finalized examination of four subjects. However, the Committee did not present any Original Report on the selected subjects.

**(B) Action Taken Reports**

3.11 The Committee did not finalize and present any Report on the action taken by the Government on the Observations / Recommendations contained in their Original Reports during the period under review.

**V. Secretariat**

3.12 The Committee on Public Undertakings Branch constitutes the Secretariat of the Committee. During the relevant period, a Director remained in-charge of the Committee Secretariat with a Joint Secretary as overall in-charge. A Committee Officer supervised the Secretariat Branch.

3.13 Material received from various Ministries / Undertakings concerned was studied. Memoranda and questionnaires / List of Points for eliciting information on various subjects for consideration by the Committee in connection with examination of Ministries and Undertakings concerned were prepared. The Secretariat also studied published material like Public Enterprises Surveys, Parliamentary Debates, various Annual and other reports, books, newspapers, journals, material on internet etc. which were relevant to the subjects taken up for examination. The Parliamentary Questions relating to the Central PSUs were also scrutinized. RTI related matters received from Information Cell/Committee Coordination Branch were also attended to. The

Secretariat also dealt with the processing of expenditure bills pertaining to Study Visits of the Committee submitted by the host organizations for reimbursement.

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**APPENDIX-I**  
**(Vide Para 3.3)**

**COMPOSITION OF THE**  
**COMMITTEE ON PUBLIC UNDERTAKINGS (2019-2020)**

Smt. Meenakashi Lekhi - Chairperson

**Lok Sabha**

2. Dr. Heena Vijaykumar Gavit
3. Shri Chandra Prakash Joshi
4. Shri Raghu Ramakrishna Raju Kanumuru
5. Smt. K. Kanimozhi
6. Kunwar Danish Ali
7. Smt. Poonamben Hematbhai Maadam
8. Shri Arjunlal Meena
9. Shri Janardan Mishra
10. Prof. Saugata Roy
11. Dr. Arvind Kumar Sharma
12. Shri Ravneet Singh
13. Shri Sushil Kumar Singh
14. Shri Uday Pratap Singh
15. Shri Ramdas Chandrabhanji Tadas

**Rajya Sabha**

16. Shri Prasanna Acharia
17. Dr. Anil Jain
18. Mohd. Ali Khan
19. Shri Om Prakash Mathur
20. Shri Surendra Singh Nagar
21. Shri Mahesh Poddar
22. Shri A.K. Selvaraj

**APPENDIX II**  
**(Vide Para 3.6)**

**STATEMENT SHOWING DETAILS OF DATES AND DURATION OF SITTINGS OF**  
**COMMITTEE ON PUBLIC UNDERTAKINGS**  
**ATTENDANCE OF MEMBERS AND SUBJECTS DISCUSSED**  
**2019 - 2020**

**TOTAL SITTINGS: 16**

No. of Sitting	Date of Sitting	Time		Duration		No. of Members present	No. of Members absent	% of Members attended the Sitting	Session / Inter-Session	Subject
		From	To	Hour	Minutes					
1 <sup>st</sup>	05.08.2019	1520	1555	0	35	13	09	59	Session	Consideration of Memorandum No. 1 regarding Selection of Subjects for examination during the year 2019-20.
2 <sup>nd</sup>	22.08.2019	1450	1620	1	30	13	09	59	Inter-session	Corporate Governance in CPSUs Briefing from representatives of the Ministry of Heavy Industries & Public Enterprises (Department of Public Enterprises) on the subject Corporate Governance in CPSUs.
3 <sup>rd</sup>	05.09.2017	1445	1635	1	50	14	08	63	Inter-session	Briefing from the representatives of the Airports Authority of India (AAI) in connection with its comprehensive examination.
4 <sup>th</sup>	19.09.2019	1450	1630	01	40	17	5	77	Inter-session	Briefing from the representatives of the NBCC (India) Limited in connection with its comprehensive examination.
5 <sup>th</sup>	14.10.2019	1435	1600	01	25	11	11	50	Inter-Session	Briefing from the representatives of the Food Corporation of India Limited (FCI) in connection with its comprehensive examination.

6 <sup>th</sup>	13.11.2019	1450	1630	1	40	10	12	45	Inter-session	Briefing from the representatives of the Central Coalfields Limited in connection with its comprehensive examination.
7 <sup>th</sup>	02.12.2019	1530	1800	2	30	12	10	54	Session	Briefing from the representatives of the RailTel Corporation of India Limited and Hindustan Antibiotics Limited on the subject Corporate Governance in CPSUs.
8 <sup>th</sup>	08.01.2020	1445	1545	1	00	14	8	63	Inter Session	Oral evidence of the representatives of the RailTel Corporation of India Limited on the subject Corporate Governance in CPSUs.
9 <sup>th</sup>	17.02.2020	1450	1600	1	10	9	13	40	Session	Oral evidence of the representatives Airports Authority of India in connection with its comprehensive examination.
10 <sup>th</sup>	17.02.2020	1605	1630	0	25	9	13	40	Session	Oral evidence of the representatives Central Coalfields Limited in connection with its comprehensive examination.
11 <sup>th</sup>	02.03.2020	1505	1610	1	05	15	7	68	Session	Oral Evidence of the representatives of Ministry of Civil Aviation in connection with comprehensive examination of Airports Authority of India.
12 <sup>th</sup>	02.03.2020	1635	1800	1	25	15	7	68	Session	Oral Evidence of the representatives of Ministry of Coal in connection with comprehensive examination of Central Coalfields Limited.
13 <sup>th</sup>	12.03.2020	1510	1640	1	30	10	12	45	Session	Oral evidence of the representatives of 'NBCC (India) Limited' in connection with its comprehensive examination.



14 <sup>th</sup>	23.03.2020	1515	1625	1	10	10	12	45	Session	Oral evidence of the representatives of Ministry of Housing & Urban Affairs in connection with the comprehensive examination of NBCC (India) Limited.
15 <sup>th</sup>	16.03.2020	1510	1600	0	50	14	8	63	Session	Oral evidence of the representatives of Food Corporation of India (FCI) in connection with its comprehensive examination.
16 <sup>th</sup>	18.03.2020	1520	1640	1	20	8	14	36	Session	Oral evidence of the representatives of Ministry of Consumer Affairs, Food & Public Distribution (Department of Food & Public Distribution) in connection with the comprehensive examination of 'Food Corporation of India'.



**APPENDIX-III**  
**(Vide Para 3.6)**

**STATEMENT SHOWING TOTAL NUMBER OF SITTINGS HELD BY THE COMMITTEE ON PUBLIC UNDERTAKINGS (2019-20) FROM COMMENCEMENT OF ITS TERM UPTO 30 APRIL 2020 AND NUMBER OF SITTINGS ATTENDED BY EACH MEMBER OF THE COMMITTEE**

TOTAL NUMBER OF SITTINGS HELD : 16

Members, Lok Sabha		No. of Sittings
1.	Smt. Meenakashi Lekhi, Chairperson	16
2.	Dr. Heena Vijaykumar Gavit	8
3.	Shri Chandra Prakash Joshi	9
4.	Smt. K. Kanimozhi	3
5.	Shri Raghu Ramakrishna Raju Kanumuru	10
6.	Smt. Poonamben Hematbhai Maadam	9
7.	Shri Arjunlal Meena	8
8.	Shri Janardan Mishra	16
9.	Kunwar Danish Ali	16
10.	Prof. Saugata Roy	11
11.	Dr. Arvind Kumar Sharma	7
12.	Shri Ravneet Singh	10
13.	Shri Sushil Kumar Singh	10
14.	Shri Uday Pratap Singh	8
15.	Shri Ramdas Chandrabhanji Tadas	7
<b>Members, Rajya Sabha</b>		
16.	Shri Prasanna Acharya	9
17.	Dr. Anil Jain	3
18.	Mohd. Ali Khan	11
19.	Shri Surendra Singh Nagar	2
20.	Shri Om Prakash Mathur	7
21.	Shri Mahesh Poddar	10
22.	Shri A. K. Selvaraj	2

